

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(Pt.1)/ 2613 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati High Court,
Kohima Bench, Kohima

Dated Guwahati, ^H16 June 2021.

Sub:- Home Quarantine.

Ref:- Letter No. HC(K)5/18/REG/ dated 12.06.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for allowing you to follow the medical protocol along with home quarantine for two weeks from 12.06.2021, has been allowed. The Joint Registrar (Judicial), Gauhati High Court, Kohima Bench has been allowed to remain in charge of the Registry during your absence.

Yours faithfully,

sd/:

JT.REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-108/2011(Pt.1)/ 2614 /A. dtd. --- 16.6.2021
Copy to:

✓ 1. The Project Manager, Gauhat High Court, Guwahati.

sd/
JT.REGISTRAR (VIGILANCE)
Rdgn